

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2721
ANSWERED ON:29.03.2012
AVAILABILITY OF LAND FOR PMGSY PROJECTS
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether land was timely made available for all projects under the Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) if so, the details thereof, project-wise and if not, the reasons therefor; and
- (c) the steps being undertaken to make available the requisite land for the construction of roads under the PMGSY?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) to (c): Rural road is a State subject and execution of Pradhan Mantri Gram Sadak Yojana (PMGSY) Programme is done by State Governments. As per the programme guidelines, the responsibility to ensure that lands are available for taking up road works under the programme is of the State Government. Further, the programme guidelines envisage that the proposal for each road work must be accompanied with a certificate that land is available. PMGSY guidelines do not provide for Government of India funds for land acquisition.